

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:4531  
ANSWERED ON:07.09.2012  
POWER TARIFFS  
Singh Shri Yashvir

**Will the Minister of POWER be pleased to state:**

- (a) the details of tariffs for power generated from the Sasan Ultra Mega power project and Chitrangi power project of Madhya Pradesh;
- (b) whether the power company operating these projects is levying different tariffs for power generated from these projects and has gained a windfall profit therefrom;
- (c) if so, the details thereof along with the reasons therefor; and
- (d) the corrective measures being taken or proposed to be taken by the Government in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF POWER ( SHRI K.C. VENUGOPAL )

(a) to (d) :Sasan Ultra Mega Power Project (UMPP) was awarded to Reliance Power Ltd. (RPL) through tariff based competitive bidding process at evaluated levelised tariff of Rs.1.19 per unit. The levelised tariff quoted by RPL from M/s. Chitrangi Power Ltd. for Madhya Pradesh is Rs.2.45 per unit and for Uttar Pradesh is Rs.3.702 per unit. The cost and tariff of two power projects are not comparable. Sasan UMPP and Chitrangi Power Projects are yet to be commissioned.